

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:986
ANSWERED ON:29.11.2005
ISSUANCE OF NOTICES BY NDMC TO SHOPKEEPER
Jha Shri Raghunath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether NDMC has issued notice to the shopkeepers to clear the verandahs in the Market falling under their jurisdiction in the recent past;
- (b) if so, the details thereof; and
- (c) the action NDMC propose to take to avert any incident of the type that took place on October, 2005 killing large number of people?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) & (b): The New Delhi Municipal Council has reported that it has issued Show Cause Notices under Section 247 of the New Delhi Municipal Council Act, 1994 to the shopkeepers of Sarojini Nagar Market.
- (c): New Delhi Municipal Council proposes not to allow any temporary Tehbazari during festivals and also to shift and re-allocate Tehbazari from congested markets.